

Office of the District & Sessions Judge, Saharsa.

Dated, Saharsa, the 05th October, 2021.Order No. 79 /G.

In view of Hon'ble Court's Letter No.43062-098/A.D.Apptt. dated 24.09.2021 and its enclosed Letter No.-21987-22019 dated 18.12.1986 and 12045-79 dated 26.08.1989 regarding roster arrangement/detention of the Officers of Superior Judicial Service for the ensuing Durga Pooja vacation commencing on 11.10.2021 to 20.10.2021, the following roster arrangement for the officers of Superior Judicial Service posted at Saharsa with their consent is hereby made to look after the urgent matters including the hearing of bail petitions.

Sl.No.	Name of the Officers	Period of detention
01.	Sri Motish Kumar Singh, Addl. District & Sessions Judge-I, Saharsa.	11.10.2021 to 12.10.2021.
02.	Sri Shiv Kumar, Addl. District & Sessions Judge-II, Saharsa.	13.10.2021 to 14.10.2021.
03.	Sri Vikas Singh, Addl. District & Sessions Judge-III, Saharsa.	15.10.2021 to 16.10.2021.
04.	Sri Abhai Srivastava, Addl. District & Sessions Judge-IV, Saharsa.	17.10.2021 to 18.10.2021.
05.	Sri Pushpam Kumar Jha, Addl. District & Sessions Judge-V, Saharsa.	19.10.2021 to 20.10.2021.

The Addl. & Sessions Judge, Saharsa, during his period of detention will remain in-charge of other sessions courts of Addl. District & Sessions Judge at the station during the period of his detention including the court and office of the District & Sessions Judge, Saharsa as well as office of the D.L.S.A., Saharsa. The Officer who is detained during the vacation will leave the station only when his successor arrives at the station. The Officer before leaving the headquarters shall submit his address along with telephone/Mobile numbers on which he will be available during the period of vacation. The Officers will also ensure that all the required statements, returns etc. are prepared and sent to the Hon'ble Court before they leave the station.

Let the copy be forwarded to the Registrar General, the Hon'ble High Court of Judicature at Patna.

Inform the concerned.

Sdf
(Vinod Kumar Shukla)
District & Sessions Judge,
Saharsa.

Memo No. 3277-79 /dated , Saharsa, the 05th /October, 2021.

Copy forwarded to the Registrar General, Hon'ble High Court of Judicature at Patna/ Accountant General, Bihar, Birchand Patel Marg, Patna / Individual Claim Officer, Individual Claim Assessment Cell, Finance Department, Govt. of Bihar, Patna for information and the needful.

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5-10-2021
District & Sessions Judge,
Saharsa.